HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2025 in RFA/45/2025/(Filing No.)

SANJAY KUMAR JAIN

APPLICANT

VERSUS

TENZING WANGYAL BHUTIA

RESPONDENT

Date: 28.08.2025

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Safal Sharma, Advocate.

For Respondent None.

ORDER

The Registry reports that as per the online postal tracking report Notice has been served on the Respondent. Since, no one has entered appearance for the Respondent today, let the Applicant serve Notice by "dasti" on the Respondent.

Requisites be filed with three days.

Registry to take necessary steps thereafter.

List on 09-09-2025.

Judge 28.08.2025